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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL.
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/522/TB/2018
NAME OF THE PETITIONER(S) : BOSTIK INDIA PVT LTD
NAME OF THE RESPONDENT(S) : FLORIND SHOES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	J. KAVITHA	REPRESENTATION BY WHOM	

Counsel for Petitioner

*J. Kavitha
17/7/18*

ORDER

Counsel for the applicant present. No representation on behalf of the respondent. The matter is adjourned for hearing submissions by both the parties for passing appropriate orders. Counsel for the applicant is directed to inform the next date of hearing to the respondent. Put up on 06.08.2018.

sd-
(S VIJAYARAGHAVAN)
Member (Technical)

sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc/sr